

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 276 of 2013 & IA No. 441 of 2013

Dated : 7th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Corporate Power Ltd.

....Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

ORDER

The present Appeal is taken up on mentioning of Ms. Suparna Srivastava, learned counsel for the respondent no.1. She has filed I.A. No. 83 of 2014 requesting therein for pre-poning the matter in view of the urgency of the matter from 3rd March, 2014 as posted earlier. Learned counsel for the appellant is also present.

Considering the request of the learned counsel for the respondent no.1 and the facts mentioned in the I.A. No. 83 of 2014, the matter is now posted for hearing on **12th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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